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सरबार मजीठिया: यह सबाल तो इस सवाल से ताल्लुक नहीं रखता है। मगर उनकी तनस्वाह का जो सवाल है, उस पर जरूर विचार होगा।

## डेंनमार्क में अध्ययन के लिए भारतीय युवकों को निमंत्रस

\*१२३२ भी विभृति निभा: क्या शिक्षा और बैज्ञानिक गवेशका। मंत्री यह बताने की कपा करेंगे कि:

(क) क्या यह सच है कि जुन, १६५७ में प्रधान मंत्री की डेनमार्क की यात्रा के समय सरकार को यह निर्णय दिया गया था कि डेन्मार्क में तीन महीने के लिये कृषि, वाणिज्य भौर संस्कृति के ब्रध्ययन के लिये २५ भारतीय यवक भेजे जायें: भीर

(स) यदि हा, तो उनका चुनाव किस द्याधार पर किया जायेगा भीर उनका यात्रा-व्यय इत्यादि कौन वहन करेगा?

जिल्ला और वैज्ञानिक गर्वेवरण भंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमानी): (क) जी, हा।

(ख) यह विशय विचाराधीन है।

बी विभृति मिथ : मै जानना चाहता हं कि ये जो २५ श्रादमी यहां से जायेंगे वे क्या विभिन्न स्टेटम में से लिए जायेंगे और क्या उनका चनाव करने समय उनक शिक्षा दीक्षा का कोई परिमाण निश्चित किया गया है, क्या उनके लिए कोई खास क्वालिफिकेशंस निश्चित की गई हैं, यदि हां तो क्या क्या ?

डा० का० ला० श्रीमाली : जहां तक उनकी सिलैक्शन का सवाल है, उस पर श्रभी विचार किया जा रहा है। जो डेनिश बांच श्राफ दी वर्ल्ड फेडशिंप फैहेशन है, उन्होंने हमको द्यामंत्रण दिया है कि हम २४ व्यक्ति यहां से वहां भेजें जो कि तीन महीने तक डैनमार्क में रहें तथा वहां रहने का सर्व हेनमार्क एसोसियेशन उठायेगी

भौर उसके वे मेहमान होगे। बाकी जो बिटेल्स है कि किस तरीके से यह लोग दिये जायेंगे, इसकी योजना भ्रमी नहीं बनाई गई है।

श्री विभृति मिश्र : में जानना चाहता हूं कि यहां से जो भाई जायेंगे वे परी तरह भारतीय संस्कृति के प्रेमी होंगे और इसका तो खतरा नहीं रहेगा कि वे वहां के कलचर में चले जाधेंगे?

**इ**।० का० ला० श्रंमानीः में प्राशा करता हं कि जो भी यहां से व्यक्ति जाते हैं, वे भारतीय संस्कृति से पूरी तरह घोतप्रोत होते है भौर उनका दूसरी संस्कृति में जाने का भौर श्रपनी भारतीय संस्कृति को भला देने का कोई प्रश्न नहीं उटता है। हैन शर्क में जो लोग जाने वाले है, यह स्थाल है कि वहां के जीवन से, जो वहां का एग्री-कलचरल, इंडस्टियल भीर को-म्रापरेटिव मृवमेंट हं, उनसे इन लोगों का परिचय कराया जायगा ।

Shri Ajit Singh Sarhadi: Will Government consider the feasibility of sending only farmers' sons for study of agriculture?

Dr. K. L. Shrimali: It is a suggestion for action

Shri P. R. Patel: Will persons working in agricultural organisations in India be sent?

Dr. K. L. Shrimali: All these matters have still to be considered.

## Boot Manufacturing Plant

\*1236. Shri S. M. Banerjee: Will the Minister of Defence be pleased to icfer to the reply given to Starred Question No. 887 on the 8th December, 1954 and state at what stage is the propesal to instal a boot manufacturing plan in H. & S. Kanpur?

The Parliamentary Secretary to the Minister of Defence (Shri Fatesinghrao Gaekwad): The proposal for the manufacture of boots in the Harness & Saddlery Factory, Kanpur, was examined by Government and it was decided not to proceed with the scheme as sufficient capacity for the manufacture of boots already existed in the private sector.

Oral Answers

Shri S. M. Banerjee: May I know the names of the concerns manufacturing boots for our Army?

Shri Fatesinghrao Gaekwad: I have no information.

Shri S. M. Banerjee: May I know whether this proposal to have a boot plant in Harness & Saddlery Factory has been dropped to safeguard the interests of the British concern. Messrs. Cooper, Allen & Co., Kanpur, and whether the British Superintendent of H. & S. has a hand in it?

The Deputy Minister of Defence (Shri Raghuramaiah): I would like to draw the attention of the hon. Member to one of the recommendations of the Baldev Singh Committee that ordnance factories should not attempt to manufacture components or stores of which adequate and well-established manufacturing facilities existed in the private sector. In this case, such facilities do exist in the country in civilian trades and so we do not propose to undertake it in the ordnance factory.

Shri S. V. Ramaswami: What is the surplus capacity in the H. & S. factory and how is it proposed to utilise it?

Shri Raghuramaiah: I would like to have notice.

Shri T. B. Vittal Rao: The hon. Deputy Minister just now referred to the Baldev Singh Committee Report. May I know whether a copy of it will be placed on the Table?

Shri Raghuramaiah: That is a totally different question which will have to be considered.

Mr. Speaker: Merely because he referred to a Report, he need not place it on the Table.

Shri T. B. Vittal Rao: He has read extracts from the Report.

Mr. Speaker: He has given only a synopsis. Anyway, he may consider it. Normally when a Report is referred to by directly quoting an extract or giving even the substance, hon. Members must have an opportunity to see the whole Report. As far as possible, all such Reports will be laid on the Table.

Shri S. M. Banerjee: May I know whether it is a fact that the leather goods produced in this factory are more cheap and durable than that produced in the private sector? If so, why is this factory not being utilised for the manufacture of civilian leather goods on mass scale?

Mr. Speaker: He said that they did not want to compete with goods.

Shri Raghuramaiah: I have not got the relative figures. But the whole purpose is that wherever there is civilian capacity, we should not utilise the limited capacity available in ordnance factories for the same purpose.

Mr. Speaker: If hon. Members are not satisfied with the policy, they may raise it independently.

Shri S. M. Banerjee: I have already raised it.

Mr. Speaker: He may table a Resolution. There may be a difference of opinion. Why should not capacity be used and why should private industries be pampered?-That may be one view. I think that is the view of the Opposition. Let them place it by way of a Resolution.

Shri S. M. Banerjee: You will allow it?

Mr. Speaker: I do not give my consent in advance.